## HIGH COURT OF JAMMU & KASHMIR AT JAMMU

(Chief Justice's Secretariat)

## ORDER

No. 1348

Dated: 01-02-2019

The Hon'ble Selection Committee has been pleased to formulate the following criteria for selection to the state cadre posts of Data Entry Operators in Subordinate Courts of the State advertised vide Notification No. 986 dated 20.02.2014.

(i) Basic Qualification:

30 points

Break up of 30 points reserved for basic qualification to be assigned to the candidates is as

<u>Degree</u>	%age of Marks Obtained	Points assigned
(a) Graduation (BCA)	Up to 40% 41% to 50% 51% to 60% 61% to 80% 81% and above	08 10 12 14 15
(b) Post Graduation (MCA)	Up to 40% 41% to 50% 51% to 60% 61% to 80% 81% and above	08 10 12 14 15

(ii) Written Test:

50 points

Written test shall comprise of 50 marks of 60 minutes duration. The candidates shall have to answer 50 objective type questions, each carrying 01 marks, on the following subject:

- (a) General intelligence = 13 Marks
- (b) English Language = 13 Marks
- (c) Quantitative Aptitude = 12 Marks
- (d) General Awareness = 12 Marks

(Note: There shall be negative marking of 0.25 Marks for one wrong answer).

(iii) Interview/Viva Voce:

20 points

On the basis of the performance in the written test, candidates shall be called for interview / viva voce in order of merit in the ratio of 1:5.

By order

Jawad Ahma

Principal Secretary to Hon'ble the Chief justice.

No: 956-61 | Sy - 344 Dated 01-02-2019

- 1) Registrar General, High Court of J&K, Jammu
- 2) Registrar Vigilance, High Court of J&K, Jammu

.....for information.

- 3) Secretary to Hon'ble Mr. Justice Ali Mohammad Magray.
- 4) Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.

.....for information of their lordships.

5) Central project coordinator, e-Courts, for uploading the same

(G.M. Parkay) Joint Registrar

2/2/19